

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 1922  
TO BE ANSWERED ON 21<sup>ST</sup> DECEMBER, 2018**

**GUIDELINES FOR SUPPLEMENTARY FOOD PRODUCTS**

**1922. SHRI B. VINOD KUMAR:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether Food Safety and Standards Authority of India (FSSAI) has notified nutritional guidelines for supplementary food products meant for children between 2-3 years; and

(b) if so, the details thereof?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) & (b): Yes, Food Safety and Standards Authority of India (FSSAI) has recently prescribed the standards for formulated supplements for children through Food Safety and Standards (Food Products Standards and Food Additives) (Eleventh Amendment) Regulations, 2018 published in the Gazette of India on 16.11.2018 . The prescribed standard specifies requirements of formulated supplements for children of age above 24 months till the age of 36 months. The said regulation has also been uploaded on the website of FSSAI i.e. [www.fssai.gov.in](http://www.fssai.gov.in) on 27.11.2018.

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